NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 275/2017 in C.P. No. 16/241/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

Name of the Company:

Bahubali Shantilal Shah

V/s.

The Lok Prakashan Ltd. & Ors

Section of the Companies Act:

Section 241 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. PAVAN S. GODZAWACA ADVOCATE PETITIONER Mulliquelle

2. ANMOLA. MEHTA FOR APURVAS. VAKIL

ADVOCATE

RESPONDEN7

NO. 3

F.CA.

<u>OKDEK</u>

Learned Advocate Mr. Pavan Godiawala present for Applicant. Learned Advocate Mr. Anmol Mehta i/b Mr. Apurva Vakil present for Respondent No. 3. Learned FCA Mr. Divyang Majmudar present for Respondent No. 6. None present for other Respondents.

Learned Counsel appearing for both parties requested some more time to name the independent director.

List the matter on 18.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 23rd day of November, 2017.